NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/159/2016

NAME OF THE PETITIONER(S)

: R. Srinivasan & Another

NAME OF THE RESPONDENT(S)

: M/s Thangam Metal Cans Pvt Ltd & 11 Others

UNDER SECTION

: 397/398

S.No. N.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Lisee Therenen Council for Petitioner.) rep. fr R, and Rsmy count for R910,11,12

ORDER

Counsel for the petitioner and counsel for R1, R5, R9, R10, R11 and R12 present. No representation on behalf of R2 & R6. Counsel for Respondents prayed for time to report about the settlement talks. Last and final opportunity is given to both the parties to take efforts for settlement if any, failing which the matter will be taken up for final hearing. Put up on 31.08.2017 at 10.30 A.M.

S.J. page & come (S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)